## MONTHLY SALIENT STATISTICS OF CASES REGISTERED / DISPOSED BY NHRC DURING JANUARY 2019 (data as on 14.02.2019)

Nature of incident	No. of cases	No. of cases	Pendency as on
	registered	disposed	date
CUSTODIAL DEATH (POLICE) (Inc. Code 807)	9	14	385
CUSTODIAL DEATH (JUDICIAL) (Inc. Code 301)	201	164	3587
DEATH IN POLICE ENCOUNTER (POLICE) (Inc. Code 812)	13	6	780
BONDED LABOUR (Inc. Code 601)	76	36	1087
CHILDREN (Inc. Code 100-112)	155	173	609
WOMEN (Inc. Code 1300-1314)	805	957	2392
SC/ST/OBC (Inc. Code 1900-1904)	240	320	749
OTHERS	7324	8871	10832
TOTAL	8823	10541	20421

## **SUO-MOTU Cognizance / Human Rights Defenders Cases registered during the month of January 2019**

	No. of cases registered	No. of cases disposed	Pendency as on date
SUO-MOTU Cognizance	10	10	179
Human Rights Defenders	9	8	100

## Cases where NHRC recommended Monetary relief during the month of January 2019

	No of Cases	Amount
Nature of incident		recommended
		(in Rs.)
SEXUAL HARASSMENT	1	30000
IRREGULARITIES IN GOVT.HOSPITALS/PRIMARY HEALTH	2	400000
CENTRES	2	400000
CUSTODIAL DEATH (Judicial)	18	3525000
HAZARDOUS EMPLOYMENTS	1	400000
ARBITRARY USE OF POWER	1	10000
ABUSE OF POWER	6	1175000
CUSTODIAL DEATH (Police)	2	400000
CUSTODIAL TORTURE	2	160000
FAILURE IN TAKING LAWFUL ACTION	5	290000
FALSE IMPLICATIONS	2	50000
ILLEGAL ARREST	1	10000
NON-PAYMENT OF PENSION/COMPENSATION	1	200000
ABDUCTION, RAPE AND MURDER	1	25000
GANG RAPE	2	800000
INDIGNITY OF WOMEN	1	400000
MISCELLENOUS	1	50000
INACTION BY THE STATE GOVERNMENT/CENTRAL	7	1.00000
GOVT.OFFICIALS	/	1690000
ABUSE OF POWER	2	425000
ATROCITIES ON SC/ST/OBC	2	50000
RAPE OF SC/ST/OBC	3	1925000
VICTIMISATION	1	200000
TOTAL	62	12215000